Declaration of Assets and Liabilities

Year 2024-2025

I, PALLAVI KUMARI, wife of Mr. AJAY KUMAR, aged 29 years, belonging to Bihar Legislative Assembly, Patna Service and presently working as Assistant Section Officer of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse	Dependant- 1	Dependant -2	Depen dant-3 Etc. Name
(i)	Cash	Rs. 20,000/-	-	-	-	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I Saving A/c- Rs. 1,15,000/-			-	777
(iii)	Bonds, Debentures and Shares in companies			-	•	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC Policy No- 829371362 FY-2023-24, Rs-28,900/-	•	•		
(v)	Motor Vehicles (details of make, etc.)	Kia Seltos		•	-	
(vi)	Jewelry (give details of weight and value)	Gold-200 Gram Silver-300 Gram		-	-	
	Other assets, such as values of claims / interests			-	-	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-		-	.=	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	-	-	-	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		-	-	-	
(iv)	Houses /Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	•	-	-	
(v)	Others (such as interest in property)	¥.	-	-	-	

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(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10.02.2025	
(a)	(i) Loans from Banks	SBI Personal Loan	Rs-20,00,000/-	
	(ii) Loans from financial institutions	- 1995 .	•	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		•	
	(b) dues to departments dealing with supply of water		•	
	(c) dues to departments dealing with supply of electricity	•	•	
	(d) dues to departments dealing with telephones	-		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)			
	(f) Other dues, if any	•		
	(i) Income Tax including surcharge [Also indicate the assessment year upto which	PAN NO- GBTPK9645B (2024-2025)		
	Income Tax Return filed. Give also Permanent Account Number (PAN)]	Tax Paid-Rs- 60,134/-		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]			
	(iii) Sales Tax [Only in case of proprietary business]	-	•	
	(iv) Property Tax			

C. <u>Personal Detail</u>

GPF/CPF/PRAN No. :-111104056526

Gender :- F (M/F)

Date of Birth :- 27031996

Class/Group :- B (A/B/C)

Cadre :- Bihar Legislative Assembly Secretariat Service

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature : Pallari kumari

Name of Employee : PALLAVI KUMARI

Place: PATNA

Designation

: ASSISTANT SECTION OFFICER

Department

: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.